

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MONOTONA TYRES LIMITED Date of Commencement of Liquidation: 23-06-2023; List of Stakeholders as on Date: 12-08-2024; Name of IP: Mr. Sanjay Mehra; Process Number: 1; Last 5 digit of registration number: 12784

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	5	2625206951	5	912511233				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	29	3644930	29	3550013				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	3151597771	4	3151597771				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	224527654	10	81448260				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		48	6004977306	48	4149107277	0	0	0	